

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 14 of 2012

Dated : 17th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

North Delhi Power Ltd.

....Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent (s)

Counsel for the Appellant (s):

**Mr. S. Ganesh, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Anand K. Shrivastava**

Counsel for the Respondent (s)

**Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani**

ORDER

We have heard Mr. Pradeep Misra, Learned Counsel for the Respondent – 'Commission'.

Post the matter for making further submissions on **31.1.2013 and 1.2.2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm